

Information note to the Press (Press Release No. 76/2019)

For Immediate Release

Telecom Regulatory Authority of India


TRAI releases Consultation Paper on “Reforming the Guidelines for Transfer / Merger of Telecom Licenses”

New Delhi, 19th September 2019 – The Telecom Regulatory Authority of India (TRAI) has today released a Consultation Paper on “Reforming the Guidelines for Transfer / Merger of Telecom Licenses”.

2. Department of Telecommunications (DoT) through its letter dated 8th May 2019, inter-alia, informed that the National Digital Communications Policy (NDCP), 2018 envisages simplifying and facilitating compliance obligations as one of the strategies and reforming the Guidelines for Mergers & Acquisitions, 2014 to enable simplification and fast-tracking of approval as one of the action plan for fulfilling the strategy. Through the said letter, DoT has sought the recommendations of TRAI on ‘Reforming the Guidelines on Mergers & Acquisitions, 2014’.

3. Accordingly, a Consultation Paper on “Reforming the Guidelines for Transfer / Merger of Telecom Licenses” has been released providing the background information and seeking inputs of the stakeholders on reforms required to be made in the existing guidelines on Transfer/Merger of Licenses to enable simplification and fast tracking of approvals. Written comments on the issues raised in the Consultation Paper are invited from the stakeholders by 18th October 2019 and counter-comments by 1st November 2019.

4. The comments and counter-comments may be sent, preferably in electronic form at advmn@traigov.in. For any clarification / information Shri S.T. Abbas, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.


(S.K. Gupta)
Secretary
TRAI
19/9/19